

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/11202/2025	M/S. ANU ENTERPRISE VS BRIDGE AND ROOF COMPANY INDIA LIMITED	RAJESH RANJAN SAHOO VS	// ()	AOD20240000612C202500010
2	D-BLAPL/8261/2025	SURATHA BHUE VS STATE OF ODISHA	MAHES DAS VS	BIJEPUR /244 /2024 ()	
3	D-BLAPL/8262/2025	HEMANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /22 /2024 ()	
4	D-BLAPL/8263/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	KHUNTUNI /110 /2024 ()	
5	D-BLAPL/8266/2025	SANYASI @ SANA SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	NAYAGARH SADAR /125 /2023 ()	AOD20220003315C202500023
6	D-BLAPL/8267/2025	SK. JIABAR @ JIABUL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHARABEL NAGAR P.S. /68 /2025 ()	
7	D-BLAPL/8269/2025	SWASTIK SAHOO @ SWATIK SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /64 /2025 ()	
8	D-BLAPL/8273/2025	HEMAKANTA MAHANAND @ MAHANANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AINTHAPALI /371 /2024 ()	
9	D-BLAPL/8275/2025	SURYA BEHERA VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /49 /2006 ()	
10	D-BLAPL/8276/2025	MRUTUNJAY PADHIARY VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /139 /2024 ()	AOD20240000239C202500005
11	D-BLAPL/8278/2025	BUDRA KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /545 /2023 ()	

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12	D-BLAPL/8280/2025	DIPU @ DIPAK NAIK @ DEEPAK NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /215 /2024 () //	
13	D-BLAPL/8282/2025	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /117 /2025 () //	
14	D-BLAPL/8285/2025	UMESH CHOUHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ORIENT /128 /2022 () //	
15	D-BLAPL/8290/2025	BIKRAM NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /270 /2024 () //	
16	D-BLAPL/8291/2025	KANURJA NAG @ KANUJA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /270 /2024 () //	
17	D-BLAPL/8292/2025	SANJEEB KUMAR NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /291 /2024 () //	AOR20220001631C202500073
18	D-BLAPL/8293/2025	DEEPAK KUMAR NAYAK @ DEEPAK KU. NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /64 /2025 () //	
19	D-BLAPL/8295/2025	SUSHIL BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /6 /2024 () //	
20	D-BLAPL/8296/2025	GANESH DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ANGUL TOWN /104 /2025 () //	
21	D-BLAPL/8299/2025	GANESH DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	ANGUL TOWN /16 /2025 () //	
22	D-BLAPL/8304/2025	CHAKRADHAR NAIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BARKOTE /92 /2025 () //	
23	D-BLAPL/8305/2025	BHARAT NAIK	ANITA SAHOO	KHANDAPARA /153 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8312/2025	ASHOK BAIDYA	DEEPAK KU SAHOO	MARINE PS AT JAMBO /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8314/2025	HARIHAR SAMAL	BIDESHI KUMAR GHADEI	BHUBAN /555 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8316/2025	PRABHAKAR BHOI	SAROJ KUMAR PADHI	PAIKMAL /189 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8322/2025	ANIL SAHOO	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8328/2025	LIPUN @ GAGAN JENA	JAYANTA KUMAR MAJHI	KHANTAPADA /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8329/2025	YOGENDAR RAM	MD. RIAZ	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
30	D-BLAPL/8331/2025	PINTU @ SAROJ BARIK	JUGALA KISHORE PANDA	GONDIA /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8332/2025	AJU @ AJAYA MOHANTY @ AJAY MOHANTY	BIJAY KUMAR BEHERA	BHARATPUR PS /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8333/2025	ALOK KUMAR NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8335/2025	RABI @ JAGANNATH PRADHAN	PRASANTA KUMAR NANDA	ORKEL /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8336/2025	ABHI @ ABHISHEK SHARMA	SOUMYA RANJAN DAS	BRAHMANITARANG /284 /2024	
		VS	VS	()	

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35	D-BLAPL/8340/2025	STATE OF ODISHA SUBRAT BEHERA @ RAJA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /567 /2024 ()	
36	D-BLAPL/8341/2025	STATE OF ODISHA SUBRAT BEHERA @ RAJA VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /570 /2024 ()	
37	D-BLAPL/8346/2025	STATE OF ODISHA PRAVAT MALLICK VS	ASHUTOSH MOHANTA VS	// KEONJHAR TOWN /468 /2024 ()	
38	D-BLAPL/8348/2025	STATE OF ODISHA RABILAL MURMU VS	AMIT BISWAL VS	// / 0 ()	
39	D-BLAPL/8354/2025	STATE OF ODISHA MANMATH SWAIN VS	PRAGYAN NALINI NAYAK VS	// MANCHESWAR P.S. /363 /2021 ()	
40	D-BLAPL/8356/2025	STATE OF ODISHA GANGADHAR DEBATA VS	SUBASH CHANDRA MOHANTY VS	// BIDANASI /316 /2024 ()	
41	D-BLAPL/8365/2025	STATE OF ODISHA PADU @ AJAYA KUMAR SAMAL VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /142 /2025 ()	
42	D-BLAPL/8368/2025	STATE OF ODISHA NARESH NAIK VS	SUSHANTA HARICHANDAN VS	// KHUNTUNI /172 /2024 ()	
43	D-BLAPL/8376/2025	STATE OF ODISHA GHANASHYAM BHUA @ BHOI VS	DHANANJAYA MUND VS	// MURIBAHAL /369 /2024 ()	
44	D-BLAPL/8377/2025	STATE OF ODISHA DEEPTIRAJ PATNAIK VS	ACHYUTANANDA PATTANAIAK VS	// CHANDRASEKHARPUR /56 /2025 ()	
45	D-BLAPL/8379/2025	STATE OF ODISHA CHANDAN GOCHHAYAT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// PARJANG /67 /2025 () //	

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46	D-BLAPL/8383/2025	DEBASIS @ DEBASHIS PATTNAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 () //	
47	D-BLAPL/8385/2025	P.NARASINGHA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /141 /2025 () //	
48	D-BLAPL/8386/2025	SHIBA PRASAD RATH @ PAPUNI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 () //	
49	D-BLAPL/8388/2025	DIPU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /133 /2025 () //	
50	D-BLAPL/8389/2025	PRADIP KUMAR DAS @ CHHABI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFCITY PS /35 /2025 () //	
51	D-BLAPL/8394/2025	ROHITA MAHANANDA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHAPRAKHOL /32 /2025 () //	
52	D-BLAPL/8396/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	RAJNAGAR /14 /2025 () //	
53	D-BLAPL/8398/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	RAJNAGAR /18 /2025 () //	
54	D-BLAPL/8400/2025	LITU @ RAMESH ROUT VS STATE OF ODISHA	ABINASH ROUTRAY VS	MARINE PST TALCHUA /6 /2025 () //	
55	D-BLAPL/8401/2025	PRASANT GOUDA @ PRASANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 () //	
56	D-BLAPL/8403/2025	AJAY @ BALABHADRA BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	RANPUR /18 /2025 () //	
57	D-BLAPL/8406/2025	KHAGAPATI HARJAN	SATYA SHIVA DASH	JHARIGAM /6 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/8421/2025	MIHIR SAHU @ MILU	SIDHARTHA DAS	BARGARH SADAR /227 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/8423/2025	ABASYA MAJHI	JNYANANANDA PANDA	JUNAGARH /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/8425/2025	SUSANTA SUNA	JNYANANANDA PANDA	NARLA /298 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/8426/2025	AJIT BANDICHHOD @ AJIT BANCHOR	JNYANANANDA PANDA	JUNAGARH /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/11109/2025	PRAFULLA CHANDRA BEHERA	ADV.	//	
		VS	VS	()	
		TAHASILDAR, NIMAPARA,PURI		//	
63	D-CMAPL/11148/2025	RAJENDRA ADHIKARI	AJIT PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/11172/2025	SARANGADHAR JENA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMP/11062/2025	ODISHA RASTRABHASA PARISHAD,PURI	TRILOCHAN PANIGRAHI	//	AOR20230001284C202500001
		VS	VS	()	
		INSPECTER GENERAL OF REGISTRATION BOARD OF REVENUE,CUTTACK		//	
66	D-CMP/11089/2025	PURUSOTTAM SAMAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		BIMALA MISHRA		//	
67	D-CMP/11107/2025	GADADHAR CHOUDHURY	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		EXECUTIVE ENGINEER, PWD AND R AND B DIVISION, GANJAM		//	
68	D-CMP/11118/2025	SANATAN BARIK	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	

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69	D-CMP/11122/2025	RAJASHREE BARIK SHAKUNTALA JENA VS	SUDHANSU SEKHAR JENA VS	// // 0	
70	D-CMP/11131/2025	CHIEF MANAGER, PUNJAB AND SIND BANK, KHURDA M/S. SWASTIK STEVEDORES PVT LTD. VS	BHASKAR CHANDRA PANDA VS	// // 0	AOR20220002374C202500045
71	D-CMP/11152/2025	KRUSHNA CHANDRA MOHAPATRA GADADHAR SETHI VS	MAMATA MISHRA VS	// // 0	
72	D-CMP/11171/2025	MADAN MOHAN SAHOO PUSPANJALI BEHERA VS	SURYAKANTA DASH VS	// // 0	
73	D-CMP/11199/2025	PAHALI DAHAD AIJUL ALI KHAN VS	AMIT PRASAD BOSE VS	// // 0	
74	D-CMP/11210/2025	KAMRUL ALI KHAN SHANTILATA MOHAPATRA VS	ASHOK KUMAR MOHAPATRA VS	// // 0	
75	D-CMP/11215/2025	BALUNKESWAR MOHAPATRA SANDHYA @ SANDDYA ROUTRAY VS	AMIT PRASAD BOSE VS	// // 0	
76	D-CMP/11238/2025	KASINATH JENA TAPAN KUMAR PANDIT VS	VIJAYA KAR VS	// // 0	
77	D-CMP/11254/2025	STATE OF ODISHA REGULATED MARKET COMMITTEE, RAIRANGPUR VS	PRASANTA KUMAR NANDA VS	// // 0	
78	D-CONTC/11092/2025	M/S. SHREE RAM CONSULTANCY, BBSR KAILASH CHANDRA BAL VS	ADV. VS	// // 0	
79	D-CONTC/11113/2025	PRADEEP KUSUM JOSEPH DUNG DUNG, CHIEF ENGINEER, LIC OF INDIA, BBSR SANJAY KUMAR KANUNGO VS	HEMANTA KUMAR MOHANTA VS	// // 0	
		ANU GARG, IAS		//	

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80	D-CONTC/11115/2025	SUBRAT RAM VS	ADV. VS	// ()	
81	D-CONTC/11138/2025	SANTOSH KUMAR UPADHYAY,CHAIRMAN,STATE SELECTION BOARD,ODISHA POLICE,CUTTACK TUSARIKANTI SAHOO VS	ADV. VS	// ()	
82	D-CONTC/11151/2025	IPSITA PRIYADARISINI MISHRA, ADM MAMATA BHOLA VS	ADV VS	// ()	AOD20240000867C202500006
83	D-CONTC/11153/2025	MADHUSUDAN PADHI, SECY STATE ELECTION COMMISSION HADIBANDHU GIRI VS	BAIDHAR SAHOO VS	// ()	
84	D-CONTC/11154/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR KHIROD KUMAR BARAL VS	ADV. VS	// ()	
85	D-CONTC/11160/2025	MRUTUNJAY TRIPATHY,OAS RABINDRANATH SINGH VS	ADV. VS	// ()	
86	D-CONTC/11170/2025	MRUTUNJAY TRPATHY,OAS PRAMOD KISHORE SARANGI VS	ADV VS	// ()	AOD20220003080C202500003
87	D-CONTC/11206/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY, S. AND M.E DEPTT. RATIKANTA SAMANTARAY VS	ADV. VS	// ()	
88	D-CONTC/11211/2025	AKSHYA KUMAR ROUT,LAND ACQUISITION OFFICER AND AUTHORIZED OFFICER,BBSR SAROJ KU.GIRI VS	ADV. VS	// ()	
89	D-CONTC/11218/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGER EDUCATION DEPARTMENT,BBSR,KHURDA ADWAITA SAHOO VS	ADV. VS	// ()	
90	D-CONTC/11222/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPARTMENT,BBSR RAMESH CHANDRA JENA VS	ADV. VS	// ()	
91	D-CONTC/11227/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPARTMENT,BBSR PINKY JENA VS	ADV. VS	// ()	

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		VS	VS	0	
		VEDBHUSAN,COMMISSIONER,SAMABALPUR	MUNICIPAL CORPORATION,SAMBALPUR	//	
92	D-CONTC/11230/2025	AJAYA DAS	ADV.	//	
		VS	VS	0	
		ARUN BOTHRA,CHAIRMAN CUM MANAGING DIRECTOR,OSRTC,BBSR		//	
93	D-CONTC/11234/2025	NIRMALA BAHUK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
94	D-CONTC/11237/2025	NIRMAL BAHUK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
95	D-CONTC/11240/2025	THABIRA SENAPATI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
96	D-CONTC/11241/2025	BIDYADHAR BAHUK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
97	D-CONTC/11243/2025	BANSING KALLAR	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
98	D-CONTC/11246/2025	PURUNDAR GOUD	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
99	D-CONTC/11249/2025	PARMESWAR GOUD	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
100	D-CONTC/11250/2025	PABITRA BHATRA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
101	D-CONTC/11252/2025	SHIBA BHATRA	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
102	D-CONTC/11253/2025	JUDESTI HANSA @ GOUD	ADV.	//	
		VS	VS	0	

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103	D-CRLA/8353/2025	ANU GARG,IAS RATUNU NISIKA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// RAYAGADA TOWN /120 /2021 ()	
104	D-CRLA/8361/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	DIPTI REKHA VS	// NEMALO /147 /2021 ()	
105	D-CRLLP/8324/2025	STATE OF ODISHA(VIG.) VS BALARAM PANIGRAHI	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /43 /2018 ()	AOR20220001542C202500005
106	D-CRLMA/8402/2025	CHANDAN MAHARAJ VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	/ 0 ()	
107	D-CRLMC/8268/2025	PAPUNI@PAPU KUMAR BEHERA@SAROJ VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /43 /2021 ()	
108	D-CRLMC/8272/2025	SUBHARAJYOTI SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// BADAMBADI /414 /2022 ()	
109	D-CRLMC/8274/2025	MILU MOHANTY VS STATE OF ODISHA	DEBASIS SARANGI VS	MANCHESWAR P.S. /2 /2025 ()	
110	D-CRLMC/8281/2025	SADAN PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// MALKANGIRI /407 /2021 ()	
111	D-CRLMC/8287/2025	SITAYA RANA VS STATE OF ODISHA	BHARATI DASH VS	/ 0 ()	
112	D-CRLMC/8301/2025	NISHI PRIYADARSHINI VS STATE OF ODISHA	SURAJ MOHANTY VS	// BAIDYANATHPUR /317 /2022 ()	
113	D-CRLMC/8317/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	/ 0 ()	

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114	D-CRLMC/8369/2025	GOPINATHA PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TIHIDI /79 /2021 () //	
115	D-CRLMC/8372/2025	BARSHARANI PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /43 /2019 () //	AOR20220003722C202500029
116	D-CRLMC/8378/2025	BINATI KANDHAPANI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	K.SINGHPUR /194 /2020 () //	
117	D-CRLMC/8381/2025	JITENDRA PRADHAN @ JITU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /13 /2020 () //	
118	D-CRLMC/8384/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /211 /2024 () //	AOR20220003722C202500028
119	D-CRLMC/8387/2025	ARJUN NAIK VS SHIRAM TRANSPORT FINANCE CO. LTD., MUMBAI	BHABANI SANKAR DAS VS	//0 () //	
120	D-CRLMC/8390/2025	PRAMILA LENKA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// () //	AOD20220004450C202500005
121	D-CRLMC/8391/2025	ISAKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /107 /2020 () //	
122	D-CRLMC/8404/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARANGA /69 /2014 () //	
123	D-CRLMC/8405/2025	MANASWINI BEHERA VS STATE OF ODISHA	SEJAL NAYAK VS	BADAMBADI /414 /2022 () //	
124	D-CRLMC/8409/2025	ASHOK BHUYAN @ ASHOK KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /542 /2023 () //	
125	D-CRLMP/8258/2025	MEENA PATRA	AKASH KUMAR PATTAJOSHI	KORAPUT VIGILANCE /21 /2021	AOR20220001834C202500018

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		VS	VS	()	
		THE SUPERINTENDENT OF POLICE, KALAHANDI		//	
126	D-CRLMP/8271/2025	SASMITA BARIK	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/8294/2025	DIBAKAR SETHY	BISWARANJAN MAHARATHA	/ /0	
		VS	VS	()	
		MITALI MADHUSMITA SETHY		//	
128	D-CRLMP/8297/2025	KHULANA OJHA	NETRANANDA BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/8300/2025	SEEMAB SHAWANA	SEKH ZAKIR HUSSAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/8302/2025	BHADRAMA KHILLO @ SAMAREDI	DEEPANKAR PANIGRAHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/8323/2025	SARASWATI SETHI	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/8326/2025	RUPASHREE PATNAIK	ABHIMANYU PARIDA	/ /0	
		VS	VS	()	
		RAJIB PATNAIK		//	
133	D-CRLMP/8366/2025	LUNA PARIDA	ACHYUTANANDA PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/8410/2025	OMM PRAKASH BEHERA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/8338/2025	KEONJHAR CENTRAL CO-OPERATIVE BANK LTD., KONTALA	KONNAR DAS	/ /0	
		VS	VS	()	
		AJAY KUMAR PANIGRAHI		//	
136	D-CRLREV/8351/2025	NRUSINGHA CHARAN SWAIN	BIJAYA KUMAR RAGADA	CUTTACK VIGILANCE /86 /2012	
		VS	VS	()	

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137	D-CRLREV/8357/2025	STATE OF ODISHA(VIG.) SANDHYA RANI SAHU VS	ITISHREE TRIPATHY VS	// //0 ()	
138	D-CRLREV/8374/2025	PADMASHREE SAHU @ KHUNTIA PRADEEP KUMAR PATTNAIK VS	DURGA PRASAD DHAL VS	// //0 ()	
139	D-CRLREV/8414/2025	NIKUNTA DIGAL VS	SAPAN KUMAR LENKA VS	Maitri Vihar PS /189 /2024 ()	
140	D-FAO/11158/2025	STATE OF ODISHA NISHAMANI SAHU VS	KARUNAKAR DAS VS	// // ()	
141	D-FAO/11176/2025	UNION OF INDIA GANDHARI PATRA VS	SAMEER KUMAR DAS VS	// // ()	
142	D-FAO/11184/2025	STATE OF ODISHA GANDHARI PATRA VS	SAMEER KUMAR DAS VS	// // ()	
143	D-LAA/11065/2025	STATE OF ODISHA BISHNUPRIYA SAHU VS	AKASH KUMAR PATTAJOSHI VS	// // ()	AOR20220001834C202500015
144	D-LAA/11066/2025	STATE OF ODISHA MAMATA SAHU VS	AKASH KUMAR PATTAJOSHI VS	// // ()	AOR20220001834C202500016
145	D-MACA/11093/2025	STATE OF ODISHA MANASI BARIK VS	BIRANCHI NARAYAN RATH VS	// // ()	
146	D-MACA/11108/2025	SANKARSAN SAHOO RAJA BINDHANI VS	SRINIBAS MOHANTY VS	// // ()	
147	D-MACA/11140/2025	MD. SAKIL D.M., ORIENTAL INSURANCE CO. LTD.,KHURDA VS	RIMJHIMBALA PATI VS	// // ()	
		RUMA BEHERA		//	

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148	D-MACA/11141/2025	DINABANDHU PRADHAN VS SESHADEV TRIPATHY	BISWAJIT MOHANTY VS	// 0 //	
149	D-MACA/11197/2025	SUMESH SARNA VS HEMA NAIK	LAXMINARAYAN PATEL VS	// 0 //	
150	D-MATA/11117/2025	PRASANTA KUMAR BHUYAN VS NAMITA PARIDA	ASHOK KUMAR BEHERA VS	// 0 //	
151	D-MATA/11157/2025	LOPAMUDRA PRADHAN VS JANARDAN DEHURY	RABINDRA KUMAR PRUSTY VS	// 0 //	
152	D-RPFAM/11097/2025	SANDHYARANI LENKA VS GULSAN SWAIN	BHARATI DASH VS	// 0 //	
153	D-RPFAM/11235/2025	ANITA PANDA VS SASANKA KUMAR NISANKA	PRONROY MOHANTY VS	// 0 //	
154	D-RSA/11103/2025	KRUSHNA CHANDRA SAHOO VS KABERI SAHOO	MAHESWAR MOHANTY VS	// 0 //	
155	D-RSA/11187/2025	G.PAPAMBHA VS THE COLLECTOR, KORAPUT	BIGYAN KUMAR SHARMA VS	// 0 //	
156	D-RVWPET/11161/2025	DHRUTIMAYA BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //	
157	D-RVWPET/11165/2025	DHRUTIMAYA BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //	
158	D-RVWPET/11180/2025	RAMADHARI HOTA VS STATE OF ODISHA	ADV. VS	// 0 //	
159	D-WA/11123/2025	DR. ANITA MOHANTY	SIDHARTH SHANKAR PADHY	//	

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		VS	VS	()	
160	D-WA/11228/2025	DR. BISWANATH SAHOO		//	
		ITISHREE SWAIN	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
161	D-WP(C)/11056/2025	STATE OF ODISHA		//	
		CHINTADA VENKAT RAO	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500071
		VS	VS	()	
162	D-WP(C)/11057/2025	STATE OF ODISHA		//	
		SIBARAM PANDA	SRIKHETRA MISHRA	//	AOD20240000536C202500002
		VS	VS	()	
163	D-WP(C)/11058/2025	STATE OF ODISHA		//	
		BHAGHYA NAIK	AKASH KUMAR PATTAJOSHI	//	AOR20220001834C202500017
		VS	VS	()	
164	D-WP(C)/11059/2025	STATE OF ODISHA		//	
		LAXMIDHAR BESRA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
165	D-WP(C)/11060/2025	STATE OF ODISHA		//	
		BASANTI PRADHAN	AKASH KUMAR PATTAJOSHI	//	AOR20220001834C202500019
		VS	VS	()	
166	D-WP(C)/11061/2025	STATE OF ODISHA		//	
		DURGA CHARAN SAHOO	DEEPAK RANJAN SUNDARAY	//	
	WP(C)/7841/2025	VS	VS	()	
167	D-WP(C)/11063/2025	STATE OF ODISHA		//	
		ANJANA PADHAN	AMIT KUMAR SAA	//	
		VS	VS	()	
168	D-WP(C)/11064/2025	STATE OF ODISHA		//	
		ERIKA MOHANTY	DURGESH NARAYAN RATH	//	
	WP(C)/7895/2025	VS	VS	()	
169	D-WP(C)/11067/2025	STATE OF ODISHA		//	
		PARBATI JENA	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
170	D-WP(C)/11068/2025	STATE OF ODISHA		//	
		BILASA NAYAK	ARUPANANDA GOSWAMY	//	
		VS	VS	()	

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171	D-WP(C)/11069/2025	STATE OF ODISHA MAMATA @ MAMI BHOI VS	ARUPANANDA GOSWAMY VS	// // 0	
172	D-WP(C)/11070/2025	STATE OF ODISHA MANAGOBINDA PARIDA VS	ARUPANANDA GOSWAMY VS	// // 0	
173	D-WP(C)/11071/2025 WP(C)/7880/2025	STATE OF ODISHA SUBHASINI JENA VS ICICI BANK, BBSR	MILAN KANUNGO VS	// // 0 //	
174	D-WP(C)/11072/2025	CHANDRAKANTI SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
175	D-WP(C)/11073/2025	BAURI NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
176	D-WP(C)/11074/2025	URMILA JENA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
177	D-WP(C)/11075/2025	PAHALA @ PRAHALLADA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
178	D-WP(C)/11076/2025	BHARAT CHANDRA BHOI VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// // 0	
179	D-WP(C)/11077/2025	JAGANNATH NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
180	D-WP(C)/11078/2025	CHAMPA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0	
181	D-WP(C)/11079/2025	SISIR KUMAR NAYAK VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// // 0	

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182	D-WP(C)/11080/2025	SEBATI BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500019
183	D-WP(C)/11081/2025	M/S . ASHOK KUMAR PATNAIK, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	MADHAB LAL AGARWAL VS	// 0 //	
184	D-WP(C)/11082/2025	DOLLY TUNG VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500020
185	D-WP(C)/11083/2025	M/S. DWARKA PRASAD JAGDISH PRASAD, DHENKANAL VS UNION OF INDIA	MADHAB LAL AGARWAL VS	// 0 //	
186	D-WP(C)/11084/2025	BINAPANI PANDA VS ARATI MANJARI DEVI	BHASKAR CHANDRA PANDA VS	// 0 //	
187	D-WP(C)/11085/2025	BANDITA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //	AOR20220001247C202500046
188	D-WP(C)/11086/2025	KANI JENA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
189	D-WP(C)/11087/2025	SUDHAKAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
190	D-WP(C)/11088/2025	HEMANTA KANHAR VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
191	D-WP(C)/11090/2025	DYNAMISM TECHNOLOGY, AJAMATPUR, BHADRAKANMEJAYA DASH VS COMMISSIONER OF CGST AND CENTRAL EXCISE ODISHA, BBSR	KANMEJAYA DASH VS	// 0 //	
192	D-WP(C)/11091/2025	BABULI ROUT VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //	
193	D-WP(C)/11094/2025	SANGRAM POYA BENYA	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/11095/2025	ANIL KUMAR MALLICK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/11096/2025	MONALISA SINGH	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/11098/2025	ATANU GHOSH	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
197	D-WP(C)/11099/2025	NIRANJAN JENA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		COLLECTOR, BALASORE		//	
198	D-WP(C)/11100/2025	GAJENDRA PRASAD PANDA	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		COMMISSIONER CT AND GST STATE TAX (APPEAL)		//	
199	D-WP(C)/11101/2025	M/S.SANGHAMITRA SINGH, DHENKANAL	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		SUPDT. OF GOODS AND SERVICE TAX ACT, DHENKANAL		//	
200	D-WP(C)/11102/2025	M/S. SRIRAM STONE CRUSHER, BALARAMPRASAD, DHENKANAL	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		SUPT. OF GOODS AND SERVICE TAX ACT, DHENKANAL CIRCLE		//	
201	D-WP(C)/11104/2025	NAKULA SAHOO	BIJAYA KUMAR SAHOO	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, BBSR		//	
202	D-WP(C)/11105/2025	SANKARSAN PANDA	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/11106/2025	PURNA CHANDRA RAJ	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500008
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/11110/2025	ASWINI KUMAR SUBUDHI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/11111/2025	INDIAN OIL CORPORATION LTD., SAMBALPUR DIVISIONAL OFFICE M/S. ADILAKSHMI ENGINEERING, ANGUL VS M.C.L.SAMBALPUR	ABHISHEK DASH VS	// // 0 //	
206	D-WP(C)/11112/2025	SUCHITA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
207	D-WP(C)/11114/2025	MONALIKA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
208	D-WP(C)/11116/2025	SANATAN BARIK VS RAJASHREE BARIK	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
209	D-WP(C)/11119/2025 WP(C)/7925/2025	SUBHAM KUMAR SAHOO VS SUPERINTENDENT, CGST AND CENTRAL EXCISE KENDRAPADA CIRCLE, RANGE- II	SANGRAM KESHARI BURMA VS	// 0 //	
210	D-WP(C)/11120/2025	AKHIL MOHAN BEHERA VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //	
211	D-WP(C)/11121/2025	STATE OF ODISHA VS MOHANDAS KARAM CHAND HEMBRAM	SONAK MISHRA,A.S.C VS	// 0 //	LOD20240000200C202500136
212	D-WP(C)/11124/2025	PURNA CHANDRA JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
213	D-WP(C)/11125/2025	AKSHYA KUMAR BHOI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500040
214	D-WP(C)/11126/2025	CHANDRA SEKHAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500039
215	D-WP(C)/11127/2025	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	

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216	D-WP(C)/11128/2025	MAKAR KETAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/11129/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/11130/2025 WP(C)/7950/2025	SACHINDRA MAJHI VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS UNION OF INDIA	// 0 //	
219	D-WP(C)/11132/2025	NARENDRA MAHARANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/11133/2025	CHULACHAMAPA DHURUA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/11134/2025	THE SECTIONAL OFFICER CUM ESO TPWODL , SONBHARSAHARICUMADIBHONHY VS SATYA NARAYAN SAHU	BRUNSAHARICUMADIBHONHY VS SATYA NARAYAN SAHU	// 0 //	
222	D-WP(C)/11135/2025	BALARAM MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/11136/2025	BASANTA KUMAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/11137/2025	URMILA NANDA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/11139/2025	CHAKRADHAR NAIK VS THE COLLECTOR AND D.M., MAYURBHANJ	SHANTI RANJAN BEHERA VS THE COLLECTOR AND D.M., MAYURBHANJ	// 0 //	
226	D-WP(C)/11142/2025	MANISHA PATTNAIK VS THE CHIEF MANAGER, STATE BANK OF INDIA, OUAT CAMPUS BRANCH, BBSR	BIBHUTI BHUSAN SWAIN VS THE CHIEF MANAGER, STATE BANK OF INDIA, OUAT CAMPUS BRANCH, BBSR	// 0 //	
227	D-WP(C)/11143/2025	RABINARAYAN LENKA	RASHMI KANTA ACHARYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/11144/2025	THE MANAGING COMMITTEE OF ISWARPUR SERVICE COOPERATIVE SOCIETY LTD	BAOUDRISAHOO	//	
		VS	VS	0	
		DEPUTY REGISTRAR COOPERATIVE SOCIETIES , BALASORE DIVISION		//	
229	D-WP(C)/11145/2025	SATYABRATA MOHARANA	ANUBHAV MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/11146/2025	SAROJ KUMAR MISHRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/11147/2025	SURENDRA TANTI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/11149/2025	SANJAY MISHRA	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/11150/2025	SIBRAM SWAIN	P. ANUP DASH	//	AOD20220004458C202500003
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/11155/2025	SAMARENDRA NARAYAN DEB BARMA	SOUMYA RANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/11156/2025	LAXMINARAYAN MOHAPATRA	TUNA SAHU	//	
		VS	VS	0	
		CHIEF MANAGER, ASSET MANAGEMENT BRANCH, UCO BANK, BBSR		//	
236	D-WP(C)/11159/2025	DHANDRU SAHU	SOUMYA RANJAN DAS	//	
		VS	VS	0	
		EXECUTIVE ENGINEER, TPWODL, RAJGANGPUR DIVISION, RAJGANGPUR		//	
237	D-WP(C)/11162/2025	NABAGHANA KAPA	AUROBINDA SAHOO	//	AOD20220003080C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/11163/2025	SASHIREKHA SAHOO	AKSHAYA KUMAR NAYAK	//	
		VS	VS	0	

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239	D-WP(C)/11164/2025	PRESIDING OFFICER LABOUR COURT BHUBANESWAR PRAVASH CHANDRA DAS VS	MANORANJAN MISHRA VS	// // ()	
240	D-WP(C)/11166/2025	PRINCIPAL SECY WATER RESOURCES DEPT. ODISHA, BBSR M/S MAA BHAGABATI RACI INDUSTRIES PVT. LTD., TAPAN RAHU VS	TAPAN RAHU VS	// // ()	
241	D-WP(C)/11167/2025	CHIEF GENERAL MANAGER, STATE BANK OF INDIA, ZONAL HEAD OFFICE, BBSR ROMANCHA ROHIDAS VS	ASWINI KUMAR DASH VS	// // ()	
242	D-WP(C)/11168/2025	STATE OF ODISHA TAPAN KUMAR NAIK @ TAPAN NAIK VS	SIDHARTHA DAS VS	// // ()	
243	D-WP(C)/11169/2025	STATE OF ODISHA LOPAMUDRA BEHERA VS	PANCHANAN PANIGRAHI VS	// // ()	AOD2024000001C202500082
244	D-WP(C)/11173/2025	BRANCH MANAGER, STATE BANK OF INDIA, KAMAKHYA NAGAR BRANCH RUDRASHISH MOHANTY VS	PRAVASHA PUJAREE PARIDA VS	// // ()	
245	D-WP(C)/11174/2025	TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR SURENDRA NATH SAHOO VS	RABINDRA NATH PRUSTY VS	// // ()	
246	D-WP(C)/11175/2025	STATE OF ODISHA MARUJYOTSNA SWAIN VS	BISWAJIT NAYAK VS	// // ()	
247	D-WP(C)/11177/2025	TP CENTRAL ODISHA DISTRIBUTION LIMITED (A TATA POWER AND ODISHA GOVT. JOINT VENTURE), BBSR BRAJA KISHORE JENA VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202500005
248	D-WP(C)/11178/2025	STATE OF ODISHA TUSHARKANTA ROUT VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202500006
249	D-WP(C)/11179/2025	STATE OF ODISHA RAMESH CHANDRA SINGH VS	ALOK KUMAR PANDA VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/11181/2025	RASI DEHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/11182/2025	SARAT CHANDRA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/11183/2025	BHOLANATH SENAPATI VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/11185/2025	RAJA KISHORE PAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/11186/2025	RAMA CHANDRA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/11188/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/11189/2025	SAI SARALA PHARMACY COLLEGE, BALASORE VS STATE OF ODISHA	PAMI RATH VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/11190/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001657C202500022
258	D-WP(C)/11191/2025	KEDARNATH JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/11192/2025	KRISHNA NURSING TRAINING SCHOOL, BALASORE VS STATE OF ODISHA	PAMI RATH VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/11193/2025	ARCHANA RANI SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/11194/2025	RINKU PRADHAN	SIDHESWAR MALLIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/11195/2025	BIRANCHI NARAYAN PATTANAİK @ BIRANCHI NARAYAN PATTANAİK	BY CHAITANYA SAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/11196/2025	MANOJ KUMAR MOHAPATRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/11198/2025	AKHIL KUMAR PANDA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/11200/2025	PRADEEP KUMAR BARIK	PRANOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/11201/2025	BISWAMBHAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/11203/2025	SUBRAT KUMAR BHUTIA	UMAKANT SAHOO	//	AOD2024000001C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/11204/2025	ALEKHA PATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/11205/2025	PRASANT KUMAR DAS	SOUBHAGYA SWAIN	//	AOR20220001296C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/11207/2025	SARAT KUMAR MALIK	SATYA NARAYAN MISHRA	//	AOR20220001615C202500041
		VS	VS	()	
		CHATURBHUJA SETHI		//	
271	D-WP(C)/11208/2025	M/S. ANAND HYPER MARKET	ABHAYA KUMAR SHARMA	//	AOR20220001523C202500024
		VS	VS	()	
		THE COMMISSIONER, CT AND GST, ODISHA.		//	
272	D-WP(C)/11209/2025	SUNIT DALBEHERA	HAREKRUSHNA DASH	//	AOD20240000001C202500083
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/11212/2025	STATE OF ODISHA PRINCIPAL SECY SD AND TE BHUBANESWAR RAKESH MAJHI VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500085
274	D-WP(C)/11213/2025	STATE OF ODISHA SALILA RANJAN DIXIT VS	ARUN KUMAR ACHARYA VS	// // ()	
275	D-WP(C)/11214/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR KAILASH CHANDRA SETHI VS	SUBRAT KUMAR KAR VS	// // ()	
276	D-WP(C)/11216/2025	STATE OF ODISHA SANGRAM KESHARI MANDHATA VS	PABITRA KUMAR NAYAK VS	// // ()	
277	D-WP(C)/11217/2025	STATE OF ODISHA MS.BANDANA JENA VS	SWAPNA KUMAR OJHA VS	// // ()	
278	D-WP(C)/11219/2025	STATE OF ODISHA SARAT CHANDRA HARICHANDAN VS	BANAMALI SAHOO I VS	// // ()	
279	D-WP(C)/11220/2025	COLLECTOR,PURI ARATIMANI SINGH VS	SATYA SHIVA DASH VS	// // ()	
280	D-WP(C)/11221/2025	STATE OF ODISHA PRAKASH KUMAR PATRA VS	DWARIKA PRASAD MOHANTY VS	// // ()	
281	D-WP(C)/11223/2025	ANITA SINGH ASHWINI PADHI VS	SASWATI MOHAPATRA VS	// // ()	
282	D-WP(C)/11224/2025	STATE OF ODISHA UTTAM KUMAR MANDAL VS	PABITRA KUMAR NAYAK VS	// // ()	
283	D-WP(C)/11225/2025	STATE OF ODISHA SHARMISTHA ROUTH VS	SOHAN MISHRA VS	// // ()	
		THE STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :18/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/11226/2025	DR. SRIKUMAR PATHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
285	D-WP(C)/11229/2025	LALIT MOHANTY VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //	
286	D-WP(C)/11231/2025	ARATI DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
287	D-WP(C)/11232/2025	RANJAN KUMAR ROUTH VS ORISSA STATE ELECTION COMMISSIO, BBSR	DEEPALI MAHAPATRA VS	// 0 //	
288	D-WP(C)/11233/2025	BAIRAGI PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
289	D-WP(C)/11236/2025	SATYANANDA MOHANTY VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
290	D-WP(C)/11239/2025	BASE BALL ASSOCIATION OF ODISHA, CUTTACK VS UNION OF INDIA	SANJIB SWAIN VS	// 0 //	
291	D-WP(C)/11242/2025	AMIYA KUMAR PATTANAYAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //	
292	D-WP(C)/11244/2025	KALYANI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
293	D-WP(C)/11245/2025	DEVANANDA BEURA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
294	D-WP(C)/11247/2025	PRAKASH KUMAR GOCHHAYAT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
295	D-WP(C)/11248/2025	GOUTAM BHUYAN	SMRUTI RANJAN NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/11251/2025	BALAKRISHNA SAHOO	SATYANARAYAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/11255/2025	ISWAR CHANDRA NAIK	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WPCRL/8284/2025	SAIDUN BIBI	RAJJEET ROY	SINGLA /41 /2025	AOR20220001462C202500025
	WPCRL/27/2025	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WPCRL/8349/2025	BAHADUL PADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/8257/2025	SUNIL @ AJGAR ALLI SA	SAMBEET PATTANAYAK	CHARICHHAKA /75 /2024	AOR20220001591C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/8259/2025	SUNIL @ AJGAR ALLI SA	SAMBEET PATTANAYAK	CHARICHHAKA /76 /2024	AOR20220001591C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/8260/2025	RAJESWAR ROUT	KSHIROD KUMAR PAHIL	JEYPORE MAHILA /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/8264/2025	TOFAN @ TOPHAN BALA	PRAHALLAD MAHALI	MARINE PS AT JAMBO /10 /2025	AOR20220001929C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/8265/2025	PADMANAV BEHERA	KHIROD KUMAR SWAIN	KODALA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/8270/2025	PINTU @ MAHENDRA BINDHANI	AMULYA RATNA PANDA	KHANTAPADA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/8277/2025	JUGAL KISHOR DAS @ JUGAL KISHORE DAS	SIDHARTH MISHRA	MARKAT NAGAR /163 /2022	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/8279/2025	STATE OF ODISHA DILIP KUMAR BUDHIA VS	DILLIP KUMAR SAHU VS	// DHANUPALI /227 /2023 ()	AOR20220001727C202500034
308	D-ABLAPL/8283/2025	STATE OF ODISHA PRASANTA KUMAR ROUT VS	GOURAV DASH VS	// NIKIRAI /78 /2024 ()	
309	D-ABLAPL/8286/2025	STATE OF ODISHA SOMESH PANDA VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /131 /2023 ()	AOD20240000012C202500053
310	D-ABLAPL/8288/2025	STATE OF ODISHA JASOBANTA PUTEL @ JASHOBANTA PUTEL VS	SURYAKANTA DWIBEDI VS	// SINDHIKELA PS /45 /2025 ()	
311	D-ABLAPL/8289/2025	STATE OF ODISHA GAYATRI JENA VS	BIDYADHAR MANSING VS	// CHOUDWAR /153 /2025 ()	
312	D-ABLAPL/8298/2025	STATE OF ODISHA SAJAN BARIK VS	S.S.RAY (2) VS	// BARBIL /58 /2025 ()	
313	D-ABLAPL/8303/2025	STATE OF ODISHA ALOK JENA VS	KAPILA CHARAN NAYAK VS	// KENDRAPARA SADAR /141 /2025 ()	
314	D-ABLAPL/8306/2025	STATE OF ODISHA AMIYA TARAI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /74 /2025 ()	
315	D-ABLAPL/8307/2025	STATE OF ODISHA SANGRAM NATH VS	ANUGRAHA NARAYAN SAMANTRAY VS	// INFOCITY PS /63 /2025 ()	
316	D-ABLAPL/8308/2025	STATE OF ODISHA SRIDHAR DALAI VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /133 /2025 ()	
317	D-ABLAPL/8309/2025	STATE OF ODISHA CHITTARANJAN MOHAPATRA @ BABI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL TOWN /125 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/8310/2025	NANDHIA DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /131 /2025 () //	
319	D-ABLAPL/8311/2025	KIRAN KUMAR JENA @ RAJA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /128 /2025 () //	
320	D-ABLAPL/8313/2025	TARAPRASAD BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /237 /2025 () //	
321	D-ABLAPL/8315/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	MALKANGIRI /399 /2023 () //	
322	D-ABLAPL/8318/2025	MANORANJAN MAHALIK @ MANTU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
323	D-ABLAPL/8319/2025	TINGIRI @ SRIMANTA PATRNAIK @ PATTNYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /237 /2025 () //	
324	D-ABLAPL/8320/2025	DEEPAK KUMAR SAMAL VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /69 /2025 () //	
325	D-ABLAPL/8321/2025 ABLAPL/3017/2025	ROHIT KUMAR MOHANTY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
326	D-ABLAPL/8325/2025 ABLAPL/3016/2025	RAJAT KUMAR PANDA VS STATE OF ODISHA	BISWOJEET LENKA VS	BARANGA /1 /2025 () //	
327	D-ABLAPL/8327/2025	RABI MANDAL @ RABINDRA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /47 /2025 () //	
328	D-ABLAPL/8330/2025	SUKANTA KUMAR BISOIYI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	UDITNAGAR /24 /2025 () //	AOR20220001523C202500023
329	D-ABLAPL/8334/2025	DR. TARUN KATIYA	RABI NARAYAN ROUT	BOLANGIR SADAR /81 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/8337/2025	SANKAR @ SANKARSAN MAHABHOI	HAREKRUSHNA DASH	PARJANG /103 /2025	AOD20240000001C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/8339/2025	KRUSHNA CHANDRA ACHARYA	HAREKRUSHNA DASH	BHUBAN /110 /2025	AOD20240000001C202500081
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/8342/2025	ANSAR @ ANSHAR ALAM @ MD. ANSAR	SOUMYA RANJAN DAS	PLANTSITE /909 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/8343/2025	KUBER NAG	ARUN KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/8344/2025	SUBRAT PARIDA	OM PRAKASH SARAN	/ /	AOR20220000371C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/8345/2025	SAJID KHAN @ MD. CHOTAN @ MD. SHAHID	SOUMYA RANJAN DAS	PLANTSITE /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/8347/2025	SUDAM CHARAN ROUT	BISHNU PRASAD PRADHAN	BHUBAN /501 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/8350/2025	SAILABALA NAYAK	BIRAJA PRASAD TRIPATHY	BHARATPUR PS /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/8352/2025	BHARATI MALICK	NIRANJAN LENKA	KENDRAPARA SADAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/8355/2025	BHARATI SAHOO	BIPIN KUMAR CHOUDHURY	KUJANGA /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/8358/2025	LAXMI NARAYAN GURU	SITAKANTA HOTA	AIR FIELD P.S. /50 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/8359/2025	STATE OF ODISHA SANKARSAN PANDA VS	JANAKIKANTA MOHAPATRA VS	// // ()	AOD20240000116C202500006
342	D-ABLAPL/8360/2025	STATE OF ODISHA NIRANJAN SAHOO VS	JANAKI KANTA MOHAPATRA VS	// // ()	AOD20240000116C202500005
343	D-ABLAPL/8362/2025	STATE OF ODISHA SANJAY SAHOO VS	SURESH KUMAR PANDA VS	// // ()/	
344	D-ABLAPL/8363/2025	STATE OF ODISHA SANGRAM MALLIK VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500020
345	D-ABLAPL/8364/2025	STATE OF ODISHA MANOJ KUMAR JENA @ MANOJ JENA VS	JAYADEBA BEHERA VS	// // ()/	
346	D-ABLAPL/8367/2025	STATE OF ODISHA PAPU @ PAPUA @ PARAMESWAR DAS VS	JAJATI KESHARI KHUNTIA VS	// // ()	KHANTAPADA /53 /2025
347	D-ABLAPL/8370/2025	STATE OF ODISHA PRAKASH CHANDRA MALLIK @ PRAKASH MALIK VS	SMRUTI RANJAN ROUT VS	// // ()	NISCHINTAKOILI /131 /2019
348	D-ABLAPL/8371/2025	STATE OF ODISHA ABAKASH KUMAR MOHANTY VS	AMITAV TRIPATHY VS	// // ()	MALKANGIRI /55 /2025
349	D-ABLAPL/8373/2025	STATE OF ODISHA JITENDRA KUMAR SWAIN VS	AMITAV TRIPATHY VS	// // ()	NAYAGARH SADAR /59 /2025
350	D-ABLAPL/8375/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	HRUDANANDA TRIPATHY VS	// // ()	KONARK /208 /2024
351	D-ABLAPL/8380/2025	STATE OF ODISHA BICHITRA KUMAR CHAUDHURY @ KALIA KUMAR CHAUDHURY VS	CHAITRANAYA SAHOO VS	// // ()	AOR20230000127C202500003
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/8382/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /70 /2025 () //	
353	D-ABLAPL/8392/2025	GUTA @ RAJENDRA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /67 /2025 () //	
354	D-ABLAPL/8393/2025	JAKIR SHA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	OLATPUR /85 /2022 () //	
355	D-ABLAPL/8395/2025	SANTOSH DAKUA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /92 /2025 () //	
356	D-ABLAPL/8397/2025	BIPIN BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /92 /2025 () //	
357	D-ABLAPL/8399/2025	YAJNESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAKA P.S. /67 /2025 () //	
358	D-ABLAPL/8407/2025	BANSIDHAR GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /147 /2025 () //	
359	D-ABLAPL/8408/2025	DARSHAN GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /147 /2025 () //	
360	D-ABLAPL/8411/2025	FIROZ @ FIROJ KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /179 /2024 () //	
361	D-ABLAPL/8412/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAGIRI P.S. /504 /2020 () //	
362	D-ABLAPL/8413/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /61 /2025 () //	
363	D-ABLAPL/8415/2025	BIRANCHI MAJHI	JNYANANANDA PANDA	MUDANPUR RAMPUR /1 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
364	D-ABLAPL/8416/2025	STATE OF ODISHA JENALAL SAHU	JNYANANANDA PANDA	MUDANPUR RAMPUR /44 /2025	
		VS	VS	()	//
365	D-ABLAPL/8417/2025	STATE OF ODISHA SOUBHAGYA SAMAL	CHIRANJIB ROUT	TALCHER TOWN /182 /2025	
		VS	VS	()	//
366	D-ABLAPL/8418/2025	STATE OF ODISHA AMRIT DASH	SUSANTA KUMAR LENKA	G.UDAYAGIRI /50 /2025	
		VS	VS	()	//
367	D-ABLAPL/8419/2025	STATE OF ODISHA SANTOSH KUMAR DAS	CHIRANJIB ROUT	COLLIERY /145 /2025	
		VS	VS	()	//
368	D-ABLAPL/8420/2025	STATE OF ODISHA ASIT DASH	SUSANTA KUMAR LENKA	G.UDAYAGIRI /50 /2025	
		VS	VS	()	//
369	D-ABLAPL/8422/2025	STATE OF ODISHA RANJAN KUMAR PRADHAN	BIJAY KUMAR MISHRA	G.UDAYAGIRI /11 /2025	
		VS	VS	()	//
370	D-ABLAPL/8424/2025	STATE OF ODISHA SHREEMATI GOUDA	LALATENDU SAMANTARAY	KHALLIKOTE /209 /2025	
		VS	VS	()	//
		STATE OF ODISHA			

ORISSA HIGH COURT

MISC CASES FILED on :18/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/34667/2024 ARBA/21/2024	CENTRAL PUBLIC WORKS DEPT., BBSR MP	SATYASINDHU KASHYAP, C.G.C.	7/2025
2	D-CRLLP/8324/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	21/2025
3	D-CRLMP/8294/2025 CRLMP/ /	DIBAKAR SETHY MP	BISWARANJAN MAHARATHA	68/2025
4	D-LAA/11065/2025 LAA/ /	BISHNUPRIYA SAHU MP	AKASH KUMAR PATTAJOSHI	73/2025
5	D-LAA/11066/2025 LAA/ /	MAMATA SAHU MP	AKASH KUMAR PATTAJOSHI	74/2025
6	D-JCRLA/46/2017 JCRLA/46/2017	ABHI KUMAR MP	M/S.CHITTA RANJAN SAHU, PRAMOD KUMAR MISHRA	90/2025
7	D-SA/102/1990 SA/102/1990	SADANANDA MP		110/2025
8	D-SA/102/1990 SA/102/1990	SADANANDA MP		111/2025
9	D-CONTC/13510/2024 CONTC/2437/2024	SUBRAT PRADHAN MP	DAYANANDA MOHAPATRA	120/2025
10	D-CONTC/42907/2024 CONTC/7223/2024	KIRANBALA SWAIN MP	KUNAL KUMAR SWAIN , K.SWAIN, J.R.KHUNTIA	121/2025
11	D-CONTC/19813/2024 CONTC/4028/2024	CHANDRAJIT MOHANTY MP		122/2025
12	D-RVWPET/124/2016 RVWPET/124/2016	GUNDUGOLA SADASHIVA PRASAD SHARMA MP	S.GOUTAM KU. ACHARYA, P.K.DAS, K.M.PATRA, D.P.MISHRA, D.K	134/2025
13	D-RVWPET/11180/2025 RVWPET/ /	RAMADHARI HOTA MP	ADV.	135/2025
14	D-CMAPL/11109/2025 CMAPL/ /	PRAFULLA CHANDRA BEHERA MP	ADV.	161/2025
15	D-MATA/11117/2025 MATA/ /	PRASANTA KUMAR BHUYAN MP	ASHOK KUMAR BEHERA	162/2025
16	D-CMAPL/11148/2025 CMAPL/ /	RAJENDRA ADHIKARI MP	AJIT PARIJA	162/2025
17	D-MATA/11157/2025 MATA/ /	LOPAMUDRA PRADHAN MP	RABINDRA KUMAR PRUSTY	163/2025
18	D-CMAPL/576/2023 CMAPL/576/2023	EPILI JAGABANDHU MP	ANIMA KUMARI DEI	163/2025
19	D-MATA/11157/2025 MATA/ /	LOPAMUDRA PRADHAN MP	RABINDRA KUMAR PRUSTY	164/2025
20	D-CMAPL/11172/2025 CMAPL/ /	SARANGADHAR JENA MP	ADV.	164/2025
21	D-CMAPL/11172/2025 CMAPL/ /	SARANGADHAR JENA MP	ADV.	165/2025
22	D-FAO/10491/2025 FAO/ /	MANAGER, NATIONAL INSURANCE CO.L MP	INDIA KUTIOSA CSKUNHA	193/2025
23	D-FAO/11176/2025 FAO/ /	GANDHARI PATRA MP	SAMEER KUMAR DAS	194/2025
24	D-FAO/11184/2025 FAO/ /	GANDHARI PATRA MP	SAMEER KUMAR DAS	195/2025
25	D-CRLREV/1966/2025 CRLREV/41/2025	JOSEPH KARADA MP	RAMDAS ACHARY	226/2025
26	D-CRLREV/3428/2025	DAMODAR PRADHANI	RAJIB RATH	

	CRLREV/120/2025	MP		227/2025
27	D-CRLREV/8351/2025 CRLREV/ /	NRUSINGHA CHARAN SWAIN MP	BIJAYA KUMAR RAGADA	228/2025
28	D-CRLREV/8351/2025 CRLREV/ /	NRUSINGHA CHARAN SWAIN MP	BIJAYA KUMAR RAGADA	229/2025
29	D-CRLREV/8357/2025 CRLREV/ /	SANDHYA RANI SAHU MP	ITISHREE TRIPATHY	230/2025
30	D-CRLREV/8357/2025 CRLREV/ /	SANDHYA RANI SAHU MP	ITISHREE TRIPATHY	231/2025
31	D-CRLREV/8374/2025 CRLREV/ /	PRADEEP KUMAR PATTNAIK MP	DURGA PRASAD DHAL	232/2025
32	D-CRLREV/8374/2025 CRLREV/ /	PRADEEP KUMAR PATTNAIK MP	DURGA PRASAD DHAL	233/2025
33	D-CRLREV/7647/2025 CRLREV/ /	SANTOSH KUMAR PADHI @ PADHY MP	JYOTIRMAYA SAHOO	234/2025
34	D-BLAPL/25017/2024 BLAPL/8569/2024	DHIREN @ DHIRENDRA HARIJAN MP	RAJIB LOCHAN PATTNAIK	374/2025
35	D-BLAPL/2710/2025 BLAPL/1152/2025	SALU @ DILIP PARIDA MP		375/2025
36	D-BLAPL/9288/2024 BLAPL/2912/2024	UPENDRA KUMAR BEHERA MP	PRADEEP KUMAR DAS	376/2025
37	D-BLAPL/11257/2024 BLAPL/3656/2024	MD.ZUBER@MD.ZUBER ANIS SAYYED MP	PRANAB RANJAN CHHATOI	377/2025
38	D-BLAPL/1012/2025 BLAPL/396/2025	RANJITA NAHAK MP		378/2025
39	D-BLAPL/1013/2025 BLAPL/397/2025	ROHIT BEHERA @ ROHITA BEHERA MP		379/2025
40	D-BLAPL/14412/2024 BLAPL/4874/2024	BIBHUTI BHUSAN ACHARYA MP	LAXMINARAYAN PATEL,	380/2025
41	D-BLAPL/14412/2024 BLAPL/4874/2024	BIBHUTI BHUSAN ACHARYA MP	LAXMINARAYAN PATEL,	381/2025
42	D-RSA/264/2002 RSA/264/2002	HARMOHAN KHUNTIA MP	M/S. R.K.MOHANTY	415/2025
43	D-RSA/11103/2025 RSA/ /	KRUSHNA CHANDRA SAHOO MP	MAHESWAR MOHANTY	416/2025
44	D-RSA/36/2010 RSA/36/2010	KANDHA GOUDA MP	PRASANNA KUMAR MISHRA	417/2025
45	D-RSA/36/2010 RSA/36/2010	KANDHA GOUDA MP	M/S.PRASANNA KU.MISHRA	418/2025
46	D-RSA/36/2010 RSA/36/2010	KANDHA GOUDA MP	M/S.PRASANNA KU.MISHRA	419/2025
47	D-RSA/317/2019 RSA/317/2019	SISIRA KU.ACHARYA MP	M/S.S.S.RAO	420/2025
48	D-RSA/25316/2024 RSA/186/2024	BANAMALI JENA MP	SUKANTA KUMAR NAYAK (2)	421/2025
49	D-RSA/189/2020 RSA/189/2020	M/S. HALLMARK ORNAMENTS PVT. LTD. MP	DEBAKANTA MOHANTY	422/2025
50	D-RSA/7127/2025 RSA/ /	NIRANJAN PATTNAIK MP	ANJAN PATNAIK	423/2025
51	D-RSA/6295/2025 RSA/ /	JAGADISH CHHATTAR @ CHHATAR MP	AMITABH PRADHAN	424/2025
52	D-CMP/11118/2025 CMP/ /	SANATAN BARIK MP	JITENDRA KUMAR MISHRA (2)	443/2025
53	D-CMP/10350/2025 CMP/ /	SUSHIL KUMAR SAMAL MP	DEO KUMAR AJMERIA	444/2025
54	D-CMP/11199/2025 CMP/ /	AJIJUL ALI KHAN MP	AMIT PRASAD BOSE	445/2025
55	D-CMP/11210/2025 CMP/ /	SHANTILATA MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	446/2025
56	D-CMP/11238/2025 CMP/ /	TAPAN KUMAR PANDIT MP	VIJAYA KAR	447/2025
57	D-CMP/11254/2025 CMP/ /	REGULATED MARKET COMMITTEE, RAIPUR MP	PRINCE KUMAR NANDA	448/2025

58	D-ABLAPL/33398/2024 ABLAPL/12750/2024	SARBESWAR SWAIN @ PRADHAN @ CHINTU MP		694/2025
59	D-ABLAPL/674/2025 ABLAPL/308/2025	PABITRA PRADHAN MP		695/2025
60	D-ABLAPL/17/2025 ABLAPL/39/2025	ARYAN SAHOO MP		696/2025
61	D-ABLAPL/32143/2024 ABLAPL/12237/2024	PADMALOCHAN NAIK MP		697/2025
62	D-ABLAPL/4899/2025 ABLAPL/1860/2025	SUSIL KUMAR SAMAL @ SUNIL SAMAL MP	PANCHANAN PANIGRAHI	698/2025
63	D-MACA/1271/2023 MACA/1271/2023	SHRIRAM G.I.CO.. LTD. MP	ADAM ALI KHAN	760/2025
64	D-MACA/1273/2023 MACA/1273/2023	SHRIRAM G.I.CO. LTD. MP	ADAM ALI KHAN	761/2025
65	D-MACA/1274/2023 MACA/1274/2023	SHRIRAM GENERAL INSURANCE CO. L.T. MP	ADAM ALI KHAN	762/2025
66	D-MACA/11093/2025 MACA/ /	MANASI BARIK MP	BIRANCHI NARAYAN RATH	763/2025
67	D-MACA/8501/2025 MACA/ /	KSHETRABASI MAHANTA MP	SRINIBAS MOHANTY	764/2025
68	D-MACA/11108/2025 MACA/ /	RAJA BINDHANI MP	SRINIBAS MOHANTY	765/2025
69	D-MACA/11108/2025 MACA/ /	RAJA BINDHANI MP	SRINIBAS MOHANTY	766/2025
70	D-MACA/11140/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	KHINDIMBALA PATI	767/2025
71	D-MACA/11141/2025 MACA/ /	DINABANDHU PRADHAN MP	BISWAJIT MOHANTY	768/2025
72	D-MACA/962/2023 MACA/962/2023	M/S. NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	769/2025
73	D-MACA/962/2023 MACA/962/2023	M/S. NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	770/2025
74	D-MACA/962/2023 MACA/962/2023	M/S. NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	771/2025
75	D-MACA/11197/2025 MACA/ /	SUMESH SARNA MP	LAXMINARAYAN PATEL	772/2025
76	D-CRLMC/25050/2024 CRLMC/3331/2024	PRAVANJAN BEURA MP	MANORANJAN MISHRA	809/2025
77	D-CRLMC/8274/2025 CRLMC/ /	MILU MOHANTY MP	DEBASIS SARANGI	810/2025
78	D-CRLMC/1207/2025 CRLMC/385/2025	CHINMAYA KUMAR DASH MP	PRANAYA SWAIN	811/2025
79	D-CRLMC/8287/2025 CRLMC/ /	SITAYA RANA MP	BHARATI DASH	812/2025
80	D-CRLMC/3775/2025 CRLMC/562/2025	NAROTTAM BUDEI @ NARU MP		813/2025
81	D-CRLMC/8301/2025 CRLMC/ /	NISHI PRIYADARSHINI MP	SURAJ MOHANTY	814/2025
82	D-CRLMC/2173/2025 CRLMC/311/2025	PRASANTA@PRATAP KUMAR SATAPATHY MP		815/2025
83	D-CRLMC/8369/2025 CRLMC/ /	GOPINATHA PANIGRAHI MP	JUGALA KISHORE PANDA	816/2025
84	D-CRLMC/8381/2025 CRLMC/ /	JITENDRA PRADHAN @ JITU PRADHAN MP	JYOTIRMAYA SAHOO	817/2025
85	D-CRLMC/8384/2025 CRLMC/ /	SUJIT KUMAR MOHANTY MP	BISWARANJAN DALAI	818/2025
86	D-CRLMC/8404/2025 CRLMC/ /	NIRUBACHAN NAYAK MP	PRAVASH CHANDRA JENA	819/2025
87	D-CRLMC/8409/2025 CRLMC/ /	ASHOK BHUYAN @ ASHOK KUMAR BHUYAN MP	PRAVASH CHANDRA JENA	820/2025
88	D-CRLA/252/2020 CRLA/252/2020	MADHAB HANTAL MP	MR. SUDHANSU SHEKHAR DAS, M/S. J.K.PANDA, S.S.DASH, B.KARNA	840/2025
89	D-CRLA/613/2012	ISWAR PR.PRADHAN	M/S.JAGABANDHU SAHU	

	CRLA/613/2012	MP		841/2025
90	D-CRLA/8353/2025 CRLA/ /	RATUNU NISIKA MP	BISWAJIT RANJAN TRIPATHY	842/2025
91	D-CRLA/8353/2025 CRLA/ /	RATUNU NISIKA MP	BISWAJIT RANJAN TRIPATHY	843/2025
92	D-CRLA/5847/2025 CRLA/ /	DARSAN HARIBURU MP	SAROJ KUMAR BHUYAN	844/2025
93	D-CRLA/8361/2025 CRLA/ /	MANOJ KUMAR MOHANTY MP	DIPTI REKHA	845/2025
94	D-CRLA/8361/2025 CRLA/ /	MANOJ KUMAR MOHANTY MP	DIPTI REKHA	846/2025
95	D-CRLA/1118/2023 CRLA/1118/2023	DHUBA GURU MP	BYOMOKESH SAHOO, M/S BIJAYALAXMI TRIPATHY, B.TRIPATHY, N	847/2025
96	D-CRLA/755/2025 CRLA/52/2025	PRAMOD@KUNU BAG MP	BINAPANI TRIPATHY	848/2025
97	D-WA/11123/2025 WA/ /	DR. ANITA MOHANTY MP	SIDHARTH SHANKAR PADHY	1579/2025
98	D-WA/10301/2025 WA/ /	SATYASHREE PATNAIK MP	ADISHA MOHANTY	1580/2025
99	D-WA/51184/2024 WA/3304/2024	RAM SANKAR MOHANTY MP	NIRANJAN LENKA	1581/2025
100	D-WA/11228/2025 WA/ /	ITISHREE SWAIN MP	SWAPNA KUMAR OJHA	1582/2025
101	D-WP(C)/11061/2025 WP(C)/7841/2025	DURGA CHARAN SAHOO MP	DEEPAK RANJAN SUNDARAY	4565/2025
102	D-WP(C)/11063/2025 WP(C)/ /	ANJANA PADHAN MP	AMIT KUMAR SAA	4566/2025
103	D-WP(C)/11064/2025 WP(C)/7895/2025	ERIKA MOHANTY MP	DURGESH NARAYAN RATH	4567/2025
104	D-WP(C)/11081/2025 WP(C)/ /	M/S . ASHOK KUMAR PATNAIK, CUTTACKMADHAB LAL AGARWAL MP		4568/2025
105	D-WP(C)/2694/2025 WP(C)/2413/2025	ARAKHITA JENA MP		4569/2025
106	D-WP(C)/11056/2025 WP(C)/ /	CHINTADA VENKAT RAO MP	SOUBHAGYA KUMAR DASH	4570/2025
107	D-WP(C)/11084/2025 WP(C)/ /	BINAPANI PANDA MP	BHASKAR CHANDRA PANDA	4571/2025
108	D-WP(C)/11083/2025 WP(C)/ /	M/S. DWARKA PRASAD JAGDISH PRASAD, DHANKANAL AGARWAL MP		4572/2025
109	D-WP(C)/6303/2025 WP(C)/5010/2025	NIHAR RANJAN ROUT MP	JAGAMOHAN PATTANAIAK	4573/2025
110	D-WP(C)/11085/2025 WP(C)/ /	BANDITA MAHAPATRA MP	DEVASHIS PANDA	4574/2025
111	D-WP(C)/11091/2025 WP(C)/ /	BABULI ROUT MP	NIRANJAN BISWAL	4575/2025
112	D-WP(C)/9806/2025 WP(C)/7125/2025	BAIRAGI CHARAN SAHOO MP		4576/2025
113	D-WP(C)/11098/2025 WP(C)/ /	ATANU GHOSH MP	SUBASH CHANDRA PUSPALAKA	4577/2025
114	D-WP(C)/11100/2025 WP(C)/ /	GAJENDRA PRASAD PANDA MP	JATINDRA KUMAR MOHAPATRA	4578/2025
115	D-WP(C)/3349/2025 WP(C)/2815/2025	SATVINDER KAUR MP		4579/2025
116	D-WP(C)/3342/2025 WP(C)/2816/2025	KIRAN JHA MP		4580/2025
117	D-WP(C)/3335/2025 WP(C)/2822/2025	KAJAL DWIBEDI MP		4581/2025
118	D-WP(C)/13745/2020 WP(C)/13745/2020	DEEPIKA RAY MP	S.K.DEY	4582/2025
119	D-WP(C)/6464/2025 WP(C)/4931/2025	DEBASISH SAHOO MP	NIHAL RATH	4583/2025
120	D-WP(C)/11112/2025 WP(C)/ /	SUCHITA MOHANTY MP	PRASANTA KUMAR SATAPATHY	4584/2025

	WP(C)/6983/2025	MP		4616/2025
153	D-WP(C)/11204/2025 WP(C)/ /	ALEKHA PATRA MP	SUBHRANSU BHUSAN MOHANTY	4617/2025
154	D-WP(C)/11321/2024 WP(C)/6909/2024	UMAKANTA SENAPATI MP	SUSHANTA KUMAR PRADHAN	4618/2025
155	D-WP(C)/11214/2025 WP(C)/ /	KAILASH CHANDRA SETHI MP	SUBRAT KUMAR KAR	4619/2025
156	D-WP(C)/18992/2016 WP(C)/18992/2016	BIJAYA BEHERA MP	SIDHARTHA MISHRA 1	4620/2025
157	D-WP(C)/11221/2025 WP(C)/ /	PRAKASH KUMAR PATRA MP	DWARIKA PRASAD MOHANTY	4621/2025
158	D-WP(C)/11223/2025 WP(C)/ /	ASHWINI PADHI MP	SASWATI MOHAPATRA	4622/2025
159	D-WP(C)/11225/2025 WP(C)/ /	SHARMISTHA ROUTH MP	SOHAN MISHRA	4623/2025
160	D-WP(C)/7721/2025 WP(C)/5927/2025	ARYADHARA DAS MP	SHASHI BHUSAN JENA	4624/2025
161	D-WP(C)/10148/2025 WP(C)/ /	RAJIV NARULA MP	RAJJEET ROY	4625/2025
162	D-WP(C)/11232/2025 WP(C)/ /	RANJAN KUMAR ROUTH MP	DEEPALI MAHAPATRA	4626/2025
163	D-WP(C)/11233/2025 WP(C)/ /	BAIRAGI PANDA MP	PRAVASH CHANDRA JENA	4627/2025
164	D-WP(C)/11239/2025 WP(C)/ /	BASE BALL ASSOCIATION OF ODISHA, CUTACK MP	SWAIN	4628/2025
165	D-WP(C)/11236/2025 WP(C)/ /	SATYANANDA MOHANTY MP	SAURAV TIBREWAL	4629/2025
166	D-WP(C)/11251/2025 WP(C)/ /	BALAKRISHNA SAHOO MP	SATYANARAYAN MOHAPATRA	4630/2025
167	D-WP(C)/11208/2025 WP(C)/ /	M/S. ANAND HYPER MARKET MP	ABHAYA KUMAR SHARMA	4631/2025